

Regarding funds for Kerala

SHRI T. N. PRATHAPAN (THRISSUR): Sir, Kerala is facing an acute crisis. Due to the incompetence of the State Government, they have time and again failed to submit required documents to the Centre; within the stipulated time, and due to this, the State has not got the financial help from the Central Government.

Sir, the people of Kerala are suffering due to this incompetency of the State Government.

Sir, the people of a State should not be victimized due to the failure of a State Government. Therefore, I request, you, to kindly disburse the funds that was due for Kerala.

Sir, there are several Centrally Sponsored Schemes, for which Kerala has not get its due. I am urging again, that the people of Kerala, should not be victimized for the failure of the State Government.